

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3137
ANSWERED ON:13.12.2011
PROJECTS UNDER JNNURM
Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the process of preparation and sanction/approval of projects under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is very complex;
- (b) if so, the measures proposed to be taken to expedite the sanctions/approval and implementation of the projects taken up under the JNNURM; and
- (c) the number of cities in Bihar where projects under the JNNURM are proposed to be undertaken and the amount allocated for these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Under Urban Infrastructure and Governance (UIG) Sub Mission of JnNURM, to facilitate the State Governments in preparation of proper Detailed Project Reports (DPRs), a toolkit for preparation of DPRs has been circulated. DPRs emanating from the City Development Plan (CDP) and prioritized by the State Government and found in conformity with the guidelines of UIG of JnNURM are considered for grant of Additional Central Assistance (ACA) by the Central Sanctioning and Monitoring Committee (CSMC) subject to their technical appraisal and availability of funds. Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), State Level Sanctioning Committee (SLSC) approves the project and recommends to Government of India for release of funds.
- (b): The implementation of the projects is being done by the State Government/Urban Local Bodies(ULBs). Capacity building measures such as conducting Rapid Training Programme (RTP) of the officials of ULBs/parastatals, supporting Programme Management Units (PMU) at the state level and Project Implementation Units (PIUs) at the ULB level, Independent Review and Monitoring Agency (IRMA) at the state level, etc have been taken with a view to facilitate achievement of targets by the Mission Directorate. The progress of the projects is being assessed through State Level Steering Committee (SLSC), State Level Nodal Agency (SLNA) and IRMA for the State. The progress of the implementation of the approved projects are also being assessed monitored by Government of India.
- (c): Under UIG of JnNURM, Patna Urban Agglomeration (UA) and Bodhgaya are the two Mission cities in Bihar. Eight projects have been approved for these two Mission Cities with approved cost of Rs. 71181.41 Lakhs and ACA commitment of Rs.39475.73 Lakhs. The cities/towns other than Mission cities as mentioned above are covered under UIDSSMT. Eleven Projects have been approved under UIDSSMT with the approved cost of Rs. 26113.91 Lakhs and ACA commitment of Rs. 20891.13 Lakhs.